

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3175
ANSWERED ON:27.07.2009
SHELLING ON LINE OF CONTROL
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Will the Minister of DEFENCE be pleased to state:

- (a) the number of occasions when shelling has taken place on the Line of Control (Indo-Pak border) in violation of ceasefire agreement during the last three years and the current year;
- (b) the loss of lives and property during the said incidents, State-wise;
- (c) the amount of compensation paid to each of the affected families;
- (d) the number of infiltration attempts occurred during the shelling; and
- (e) the action taken by the Government to check such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) Year-wise details of cease fire violations along the Line of Control (LoC) in Jammu & Kashmir, including incidents of shelling since 2006 are given below:-

Sl.No. Year Number of Ceasefire
violations

- (i) 2006 03
- (ii) 2007 21
- (iii) 2008 77
- (iv) 2009 09 (till date)
- Total: 110#

includes 47 incidents of trans-LoC firing.

(b) There has been no casualty to civilians in this firing. However, own troops have suffered nine fatal and 25 non fatal casualties.

(c) The following pensionary entitlement is paid to the Next of Kin of the deceased personnel:-

- (i) Liberalised Family pension: Equal to the reckonable emoluments last drawn by the deceased personnel.
- (ii) Death Gratuity: The maximum ceiling is Rs.10 lakhs. The other details are given below:-

Sl. No. Length of Service Amount of Death Gratuity

- (i) Less than 1 year 2 times monthly pay
- ii) 1 to 5 years 6 times monthly pay
- (iii) 5 to 20 years 12 times monthly pay
- (iv) More than 20 years One month's pay for every completed year.

(iii) Ex-Gratia: Ex-gratia compensation of Rs.15 lakhs is admissible w.e.f. 1.1.2006 to the Next of Kin of casualties of Armed Forces Personnel, who die during shelling incidents on LoC.

(d) There are no inputs to corroborate any infiltration attempts during shelling.

(e) Suitable measures have been enforced by own troops deployed on the LoC to ensure its sanctity. Strong retaliatory action is taken against any attempts to LoC violation, while maintaining adequate restraint to prevent escalation.

